

ITEM NO.26

REGISTRAR COURT. 2

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. S.P.S. LALER

Criminal Appeal No(s). 745/2021

KUBER SINGH & ORS.

Appellant(s)

VERSUS

STATE OF U.P.

Respondent(s)

Date : 19-10-2022 This appeal was called on for hearing today.

For Appellant(s)

Mr. Ajay Kumar Srivastava, AOR

For Respondent(s)

Ms. Ruchira Goel, AOR
Mr. Adit Jayeshbhai Shah, Adv.
Mr. Srinivas Vishven, Adv.

UPON hearing the counsel through Video Conference, the Court made the following

O R D E R

Service is complete.

Records have been received.

Four weeks time is given to the Ld. Counsel for the parties to file the additional documents. After expiry of four weeks, list the matter before the Hon'ble Court, under the rules.

S.P.S. LALER
Registrar

MG